

FORM G**INVITATION FOR EXPRESSION OF INTEREST (EOI) FOR****M/S LUCETIO PRIMARY MANPOWER PRIVATE LIMITED
(ENGAGED IN PROVIDING MANPOWER SERVICES)**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with CIN/ PAN No.	M/s Lucetio Primary Manpower Private Limited (U70102KA2010PTC056128 / AADCN5425G)
2.	Address of the registered office	Office No. 1, First Floor, #41 Castle Street, Opp. Sacred Heart Church, Richmond Road, Ashok Nagar, Bangalore, Bangalore North- 560025
3.	URL of website	There is no website of Corporate Debtor
4.	Details of place where majority of fixed assets are located	The Company neither has any fixed/ tangible nor intangible assets except the brand value
5.	Installed capacity of main products/ services	Not applicable since engaged in Service Industry
6.	Quantity and value of main products/ services sold in last financial year	Nil as the CD has ceased its commercial operations since FY 2024-25
7.	Number of employees/ workmen	No employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought through communication to the following email: E-mail: cirp.lucetio@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought through communication to the email: cirp.lucetio@gmail.com
10.	Last date for receipt of expression of interest	02/08/2026
11.	Date of issue of provisional list of prospective resolution applicants	07/08/2026
12.	Last date for submission of objections to provisional list	12/08/2026
13.	Date of issue of final list of prospective resolution applicants	17/08/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22/08/2026
15.	Last date for submissions of resolution plans	21/09/2026
16.	Process email id to submit EOI	cirp.lucetio@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not registered as MSME

**Sd/- Sushanta Kumar Choudhury
Resolution Professional**

**Lucetio Primary Manpower Private Limited-In CIRP
IBBI Reg. No.: IBBI/PA-003/00292/2020-2021/13238**

AFA: AA3/13238/02/171024/300968

valid upto 31.12.2026

Place: Kolkata

Date: 18/07/2026